

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

67(ND)14

**SECTION OF THE COMPANIES ACT: 7 of IBC Code, 2016**

**In the matter of:**

**Daljit Singh Bawa & Ors.**

**..... Petitioner**

**V/s.**

**M/s Rising Star Constructions Co. Pvt. Ltd.**

**.....Respondents**

**Coram:**

**Order Dated: - 17.09.2018**

**MS. INA MALHOTRA  
HON'BLE MEMBER(J)**

**MS. DEEPA KRISHNA  
HON'BLE MEMBER(T)**

**For Petitioner (s) : Mr. S.N. Mookherjee, Sr. Advocate, Mr.  
Ankur S. Kulkarni, Mr. Shaunak Mitra, Ms.  
Shweta S. Parihar**

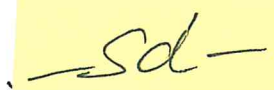
**.....Advocates.**


**For Respondent (s) : Mr. Arun Kathpalia, Sr. Advocate, Mr.  
Surendra Dube, Advocate, Ms. Sonia Dube,  
Mr. S. Chakraborty, Ms. Harshita Verma,**

**..... Advocates.**

**ORDER**

Renotify this case on 11<sup>th</sup> & 12<sup>th</sup> December, 2018 for further arguments.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**